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Tamil Nadu which provides scope to generate more than 80 % of inputs required for organic farming within the farm, thus reducing the cost of production.

All India Network Programme on Organic Farming (AI-NPOF): Under this programme, management package involving reduced application of nutrients through manures with innovative practices are being evaluated at different locations which also includes use of bio-fertilizers.

Status of Railway projects listed in Railway Pink Book

*283. DR. SASMIT PATRA: Will the Minister of RAILWAYS be pleased to state:

- the projects listed in Railway Pink Book but not commissioned till date that fall in the State of Odisha and also those that are dropped from the Pink Book as on date; and
 - (b) the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Railway projects are sanctioned Zonal Railway-wise and not State-wise. However, presently, 36 Projects costing ₹49.984 crore for 4.567 km. length, falling fully/partly in Odisha are under different stages of planning/approval/execution. This includes:-

10 New Line Projects are covering a length of 1.269 km. at a cost of ₹16.598 crore. out of which 80 km. length has been commissioned and an expenditure of ₹4.260 crore has been incurred upto March 2019.

1 Gauge Conversion (GO) project is covering a length of 140 km. at a cost of ₹1349 crore, out of which 90 km, length has been commissioned and an expenditure of ₹191 crore has been incurred.

25 Doubling Projects are covering a length of 3,159 km at a cost of ₹32,037 crore. out of which 494 km length has been commissioned and an expenditure of ₹8.246 crore has been incurred upto March 2019.

The list of ongoing projects which falls fully/partly in the State of Odisha is given in the Statement (See below) and no ongoing project has been dropped.

Many of these projects are getting delayed due to land acquisition, forestry and wild life clearance, shifting of utilities etc. Under such circumstances, Ministry of Railways has requested Government of Odisha to take appropriate action for clearing the bottlenecks, so that the pace of execution of Railway Projects is expedited.

State Government of Odisha has to deposit their due share of ₹144 crore for cost sharing Projects in Odisha.

Average annual Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Odisha has been enhanced to ₹4,126 crore per year (during 2014-15 to 2018-19) from ₹838 crore per year (during 2009-10 to 2013-14). The average annual budget allocation during 2014-19 is 492% of average annual budget allocation during 2009-14.

Total allocation of Budget for infrastructure projects and safety works, falling fully/partly in State of Odisha, in 2019-20 is ₹4,568 crore which is 545% of average annual allocation during 2009-14.

During 2009-14, 267 km (56 km of New line, 83 km of Gauge conversion and 128 km of Doubling projects), falling fully/partly in the State of Odisha, have been commissioned in the State of Odisha at an average rate of 53 km per year. During 2014-19, 588 km (136 km of New line and 452 km of Doubling projects), falling fully/partly in the State of Odisha, have been commissioned in the State of Odisha at an average rate of 118 km per year which is 220% of commissioning achieved during 2009-14.

(b) Does not arise.

Statement

The List of ongoing projects of Railways in the State of Odisha

S1. N	No. Name of Project	Assistance required from State Government
(A)	New Line	
1.	Khurda Road-Bolangir.	Land acquisition and forestry clearance taken up, Total Scope 7725 acre, acquired 3443 acre, Balance 4282 acre. State Government to expedite balance land acquisition. State Government to deposit ₹111 crore towards their share in the project.
2.	Angul to Sukinda Road.	Land acquisition and forestry clearance taken up, Total Scope 1854 acre, acquired 1360 acre, Balance 493 acre. State Government to expedite balance land acquisition.

Sl. N	Io. Name of Project	Assistance Required from State Government	
3.	Haridaspur to Paradeep.	Land acquisition and forestry clearance taken up, Total Scope 1743 acre, acquired 1641 acre, Balance 102 acre. State Government to expedite balance land acquisition.	
4.	Talcher-Bimalgarh.	Land acquisition and forestry clearance taken up, Total Scope 2089 acre, acquired 467 acre, Balance 1622 acre. State Government to expedite balance land acquisition.	
5.	Digha-Jaleswar with Material Modification for Digha-Egra.	Project held up as State Government of West Bengal has not completed land acquisition.	
6.	Jeypore - Navarangpur.	Land acquisition and forestry clearance taken up, Total Scope 980 acre, acquired Nil, Balance 980 acre. State Government to expedite balance land acquisition. State Government to deposit ₹10 crore towards their share in the project.	
7.	Jeypore - Malkangiri.	Land acquisition and forestry clearance taken up, Total Scope 2634 acre, acquired Nil, Balance 2634 acre. State Government to expedite balance land acquisition. State Government to deposit ₹23 crore towards their share in the project.	
8.	Raipur-Jharsuguda.	<u>2—3</u>	
9.	Extension of Naupada- Gunupur line upto Theruvalli with electrification.	_	
10.	Talcher-Angul with 'Y' Connection at Talcher.		
(B)	Gauge Conversion		
1.	Rupsa-Bangriposi Gauge Conversion with Material Modification Buramara- Chakulia New Line.		

Sl. No. Name of Project		Assistance Required from State Government	
(C)	Doubling		
1.	Rourkela-Jharsuguda 3rd line.	State Government to evict 801 nos. encroachments.	
2.	Titlagarh to Sambalpur.	Land acquisition and forestry clearance taken up, Total Scope 143 acre, acquired 41 acre, Balance 102 acre. State Government to expedite balance land acquisition.	
3.	3rd line from Bhadrak to Nergundi.	Land acquisition and forestry clearance taken up, Total Scope 75 acre, acquired 6 acre, Balance 69 acre. State Government to expedite balance land acquisition.	
4.	Sambalpur to Talcher.	Land acquisition and forestry clearance taken up, Total Scope 205 acre, acquired 51 acre, Balance 153 acre. State Government to expedite balance land acquisition.	
5.	Banspani -Daitari-Tomka- Jakhapura.	Land acquisition and forestry clearance taken up, Total Scope 367 acre, acquired Nil, Balance 367 acre. State Government to expedite balance land acquisition.	
6.	Raipur-Titlagarh including New Line Mandir Hasaud- Naya Raipur-Kendri and new Material Modification for Gauge Conversion of Raipur (Kendri)-Damtari and Abhanpur- Rajim branch.	State Government of Chhattisgarh to expedite Land acquisition of 46.80 Hectare land and has to deposit their due share of ₹27 crore for cost sharing Projects in Chhattisgarh.	
7.	Vizianagram-Titlagarh 3rd line	Land acquisition and forestry clearance taken up, Total Scope 230 acre, acquired Nil, Balance 230 acre. State Government to expedite balance land acquisition. State Government to expedite highway diversion.	

Sl. No. Name of Project		Assistance Required from State Government
8.	Jagdalpur-Koraput.	Land acquisition and forestry clearance taken up, Total Scope 520 acre, acquired Nil, Balance 520 acre. State Government to expedite balance land acquisition.
9.	Khurda Road- Barang 3rd line.	_
10.	Champa-Jharsuguda 3rd line.	_
11.	Jharsuguda-Champa-Bilaspur 4th line.	
12	Manoharpur-Bondamunda 3rd line.	_
13.	Bondamunda-Rourkela 4th line.	
14.	Bondamunda-Ranchi (Hatia).	_
15.	3rd and 4th line between Jarapada- Budhapank with flyover at Talcher.	Land acquisition and forestry clearance taken up, Total Scope 295 acre, acquired Nil, Balance 295 acre. State Government to expedite balance land acquisition.
16.	3rd and 4th line between Budhapank- Salegaon <i>via</i> Rajatgarh.	Land acquisition and forestry clearance taken up, Total Scope 261 acre, acquired 9 acre, Balance 252 acre. State Government to expedite balance land acquisition.
17.	Byepass at Khurda Road.	Land acquisition taken up, Total Scope 5.68 acre, acquired 5.60 acre, Balance 0.08 acre. State Government to expedite balance land acquisition.
18.	Brundamal-Jharsuguda flyover connection for joining Down line.	Land acquisition taken up, Total Scope 31 acre, acquired Nil, Balance 31 acre. State Government to expedite balance land acquisition.
19.	Jharsuguda-Bilaspur flyover/ byepass.	_

Sl. No. Name of Project		Assistance Required from State Government	
20.	Kottavalasa-Koraput.	Land acquisition and forestry clearance taken up, Total Scope 2064 acre, acquired Nil, Balance 2064 acre. State Government to expedite balance land acquisition.	
21.	Koraput-Singapur Road.	Land acquisition and forestry clearance taken up, Total Scope 897 acre, acquired Nil, Balance 897 acre. State Government to expedite balance land acquisition.	
22.	Bhadrak-Vizianagaram 3rd line.	_	
23.	Narayangarh-Bhadrak 3rd line.	 	
24.	Dumitra-Link C Line connections with Bisra station.	Land acquisition taken up. Total Scope 2.54 acre. Acquired Nil, Balance 2.54 acre. State Government to expedite balance land acquisition.	
25.	Flyover at Baghupal.		

Pendency in settlement of claims

*284. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware of the fact that in spite of the timely payment of premiums, the insurance companies are unable to settle the claims and there is a huge pendency of settlement of claims of the farmers;
 - (b) if so, the details thereof;
- (c) whether Government has taken cognizance of this issue and taken corrective measures in this regard;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (e) As per provisions of Pradhan Mantri Fasal